COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 209 OF 2016

Dated: 1st March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:				
Himachal Pradesh State Electricity Board Ltd. Vs.			••••	Appellant(s)
Himachal Pradesh Electricity	Regu	Ilatory Commission & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg Ms. Rhea LUthra		
Counsel for the Respondent(s)	:	Mr. Tarun Johri Mr. Ankur Gupta for R-2		

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on 09.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk